

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

NOTIFICATION

No. 07 of 2022/Psy

Dated: 21-02-2022

It is informed to all concerned that while scrutinizing the online-Application Forms of the candidates for the divisional cadre posts of Steno Typists in Subordinate Judiciary of UT of Jammu & Kashmir, pursuant to the Advertisement Notification No. 01 of 2022/Psy dated 01.01.2022, some of the applicants have reflected expired category certificates and some of the applicants have filled in wrong particulars, detail whereof is given in Annexure "A" of this notification.

The candidates so mentioned in Annexure 'A' are directed to submit their renewed category certificates and to correct / rectify their particulars as the case may be within a period of 07 days from the date of publication of this notice. Candidates belonging to Kashmir Division may approach Assistant Registrar (Pr. Secretary office), Srinagar, and those belonging to Jammu Division may approach this office during office hours.

(-Sd-)

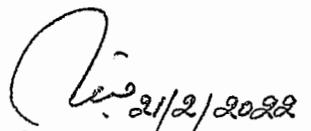
(Rajeev Gupta)

**Principal Secretary to,
Hon'ble the Chief Justice.**

No. 685-92/Psy-567 Dated 21-02-2022

Copy to the:-

01. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
02. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
-for information of their lordship.
- ✓ 03. Director Information, UT of J&K with the request to publish the above Notification in Daily Newspapers of both the divisions of UT of J&K having wide circulation in both the divisions of UT of J&K.
04. Director, All India Radio, Jammu / Srinagar with the request to broadcast and give a wide publicity to the Notification through News & Employment Bullentin.
05. Direrctor. Doordarshan Kendra, Jammu / Srinagar with the request to broadcast the above Notification in News & Employment Bullentin.
06. Chief Librarian, High Court of J&K and Ladakh, Jammu / Srinagar
07. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court website.
08. Order file.



**Principal Secretary to,
Hon'ble the Chief Justice.**

Annexure - A to Notification No. 07 of 2022/PSY dated 21-02-2022

S.NO	NAME OF THE CANDIDATE	APPLICATION NUMBER	PARENTAGE	PERMANENT ADDRESS	DEFICIENCY
1.	Zuheed Abass	210000000508670 0000036	Mohd Ishaq	Thal Lohai, Lohai Malhar, Kathua, J&K	Category Certificate is expired
2.	Neah Kumari	210000000508670 0000324	Bhagwan Singh	Garnai, Udampur, J&K	Wrong Particulars mentioned
3.	Abhishek Bhagat	210000000508670 0000542	*****	Village Rakh Abtal, Ramgarh, Samba, J&K	Father's name same as that of candidate
4.	Lomash Kumar	210000000508670 0000568	Ashok Kumar	H. No 1052 Mast Garh, Opp Pahalwan Sweet Shop, Jammu, J&K	Category Certificate is expired
5.	*Name not Mentioned*	210000000508670 0000797	Arvind Sharma	Badyal Brahmna, R.S Pura, Jammu, J&K	Name not Mentioned
6.	Mir Sajad. Ahmad	210000000508570 0000173	Ab Rashid Mir	65, Arikash Mohalla, Chattergul, Kangan, Near Majid Sharif, Ganderbal, J&K	Category Certificate is expired
7.	Javid Ahmd Beigh	210000000508570 0000519	Gullah Beigh	141, Shanipora, Khansahib, Near Jamiya Masjid, Budgam, J&K	Category Certificate is expired
8.	Shahid Manzoor	210000000508570 0000544	Manzoor Ahmad Sheikh	Hardu Shichen, Dialgam, Anantnag, J&K	Category Certificate is expired
9.	Tasveer Ahmad Dar	210000000508570 0000891	Ali Mohammad Dar	1, Repora, Namtehal, Chadoora, Budgam, J&K	Category Certificate is expired